

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 233 of 1994

Monday this the 7th day of February, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P.C. Rangasamy, Sr. Gangman,
Staff No. TUP/245, Unit No. 4.
in the Office of the P.W.I. Thirupur,
Tamilnadu. Applicant

(By Advocate Mr. Ashok M Cherian (represented)

Vs.

1. The Divisional Railway Manager,
Southern Railway, Palakkad.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad.
3. The Asst. Executive Engineer,
Southern Railway, Erode, T.Nadu.
4. The P.W.I. Southern Railway,
Thirupur, Tamil Nadu.
5. K. Gunusami, Gangman, S.Railway,
Vijayamangalam, T.Nadu.
6. R. Subramaniam, Gangman,
Southern Railway, Thirupur.
7. M. Balasubramaniam, Gangman,
Southern Railway, Thirupur. Respondents

(By Advocate Mr. P. A. Mohammed, Standing Counsel for
Railways)

O R D E R

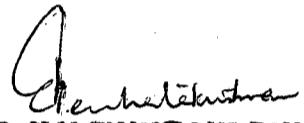
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

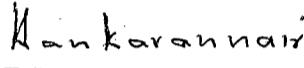
Applicant seeks a declaration that he is
entitled to be appointed as 'Trolleyman' in preference
to respondents 5 to 7. He has raised same con-
tention and that is pending consideration before

4th respondent in Annexure.AI. We direct the said respondent to consider Annexure.AI on merits and pass appropriate orders thereon within two months from today with notice to Respondents 5 to 7. The appointment, if any, granted to respondents 5 to 7 in the meanwhile will be purely adhoc and subject to the decision to be taken on the representation.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 7th February, 1994.


P.V.V ENKATA KRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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